

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September 1, 2006

No. 1577 /DR(S)/2006

Pursuant to Government Notification No. U.O. 75/ VI-Pu-9-06-332/91-Nyay-2 dated 29.8.2006 Sri **Umesh Chandra Pandey**, Additional District & Sessions Judge, **Varanasi** is appointed/ posted in the court of Special Judge, Anti Corruption, **Varanasi** created vide G.O. No. 3246/VII-Nyay- 2- 94 -332G/ 91, dated 24.2.1995, in the vacant court.

No. 1578 /DR(S)/2006

Sri **Ram Pal Singh-I**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Indrajeet Verma.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gorakhpur against the special court created for trying cases under the said Act.

No. 1579 /DR(S)/2006

Sri **Indrajeet Verma**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 1580 /DR(S)/2006

Sri **Abhai Kumar**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Deepak Kumar.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Gorakhpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1581 /DR(S)/2006

Pursuant to Government Notification No. U.O. 75/ VI-Pu-9-06-332/91-Nyay-2 dated 29.8.2006 Sri **Deepak Kumar**, Special Judge/ Additional District & Sessions Judge, Gorakhpur is appointed/ posted in the court of Special Judge, Anti Corruption, Gorakhpur created vide G.O. No. 3246/VII-Nyay- 2- 94 -332G/ 91, dated 24.2.1995, in the vacant court.

BY ORDER OF THE COURT,

**Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 203 / DR (S)/ 2006, Dated: Allahabad: September 1, 2006

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.

6. The Registrar, High Court, Lucknow Bench, Lucknow, (Information available on E-mail).
7. The District & Sessions Judges, [Varanasi](#), Ballia, [Ghazipur](#), Jaunpur, Mirzapur, [Sonbhadra](#), [Allahabad](#), [Fatehpur](#), Bhadohi at Gyanpur, [Kaushambi](#), Chandauli, Gorakhpur, [Sant Kabir Nagar](#), Deoria, Kushinagar at Padrauna, [Maharajganj](#), Siddharth Nagar & Mau. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judges, [Varanasi](#), Ballia, [Ghazipur](#), Jaunpur, Mirzapur, [Sonbhadra](#), [Allahabad](#), [Fatehpur](#), Bhadohi at Gyanpur, [Kaushambi](#), Chandauli, Gorakhpur, [Sant Kabir Nagar](#), Deoria, Kushinagar at Padrauna, [Maharajganj](#), Siddharth Nagar & Mau. (Information available on E-mail).

BY ORDER OF THE COURT

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)